

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 8

**IA No. 2362/23, 2364/23
2365/23, 2366/23
In**

**CP(IB) No. 147/Chd/Pb/2023
(Admitted)**

**Under Section 7 & 22(3)(b),
IBC 2016**

In the matter of:

Sapna Cars Pvt. Ltd.

...Petitioner-Financial Creditor

Vs

Padam Motors Pvt. Ltd.

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today hence, adjourned to 21.11.2023.

Sd/-

Court Officer

November 1, 2023
Mamta